

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION NO.1870  
TO BE ANSWERED ON 07.03.2018**

**Multipurpose Coal Distribution and Licensing System**

**1870. SHRI HARI OM PANDAY:  
SHRI SANTOSH KUMAR:  
DR. RATNA DE (NAG):**

Will the Minister of COAL be pleased to state:

- (a) whether the Government has any proposal to set up “Multipurpose Coal Distribution and Licensing System” in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons for the delay; and
- (d) the details of the plan outlay and financial implication of the aforesaid proposal, if any?

**ANSWER**

**MINISTER OF RAILWAYS AND COAL**

**(SHRI PIYUSH GOYAL)**

**(a) to (d):** There is no proposal to set up Multipurpose Coal Distribution and Licensing System. However, an enabling provisions have been made in the Coal Mines (Special Provisions) Act, 2015 for allocation of coal mines by way of auction and allotment for the sale of coal. The methodology for allotment of coal mines under the provisions of the Coal Mines (Special Provisions) Act, 2015 to Central / State Public Sector Undertakings for sale of coal has been approved by the Government. In addition, the methodology for auction for coal mines/blocks for sale of coal under the provisions of the Coal Mines (Special Provisions) Act, 2015 and the Mines and Minerals (Development and Regulation) Act, 1957 has also been approved by the Government.

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